

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure – 3

Name of the corporate debtor: Vaayu Infrastructure LLP; Date of commencement of CIRP: August 30, 2019.; List of creditors as on October 01, 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Vejas Power Projects Limited	U40109MH2007PLC176368	23/09/2019	2,761,937,326	2,761,937,326	Corporate Guarantee invocation	2,761,937,326	NIL	No	100%	NIL	NIL	NIL	NIL	